

(b) if so, when the proposed project is likely to commence; and

(c) how the owners of the shops/houses are to be rehabilitated to other places from Dr..Ambedkar road?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b). According to Municipal Corporation (MCD) Delhi who are responsible for development of this road, the work of widening and improvement of Loni Road (called Dr. Ambedkar Road) from G.T. Road to Up Border is already in progress.

(c) MCD is reported to have no policy to rehabilitate the owners of shops/houses. Compensation is, however, paid to the owners where property is acquired.

**Construction of a Coal and Multi Purpose General Cargo Berth at Paradip Port**

469. SHRI LOKANATH CHOUDHURY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to construct a coal berth and multi purpose general cargo berth at Paradip Port during Eighth Plan for transportation of Coal from Orissa to South India for use in the Thermal Power Stations and also to enable the port to handle increasing traffic of cargo; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) The schemes for the construction of coal berth and multipurpose general cargo berth have been included in the approved Annual Plan 1990-91.

(b) The scheme for coal handling proposed by the Consultants in their Feasibility

Report envisages Construction of a coal berth of overall length of 280 metres and provision of mechanised coal handling system.

The scheme for the Construction of multi purpose general cargo berth proposed by Paradip Port envisages Construction of a berth of 240 m length adjacent to the existing fertilizer berth with a dredged depth of — 11.50. M.

**Tampering of Telephone Lines in Delhi**

470. SHRI V. SREENIVASA PRASAD:  
SHRI M.V. CHANDRA SHEKARA MURTHY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Central Bureau of Investigation (CBI) has recently busted a racket of large scale tampering of telephone lines by private telephone subscribers on complaints given by MTNL;

(b) if so, the facts and details in this regard;

(c) the action taken by Government against the telephone subscribers and officials involved in tampering the telephone lines; and

(d) the steps Government propose to take to ensure that telephone subscribers do not indulge in such activities in future?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, sir.

(b) CBI conducted a joint raid along with MTNL staff on 28.6.90 and succeeded in the detection of six telephones where a metering evading device was fitted. Meter of the